

Contested commercial cases disposed during the month of June-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act / Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	OMP COMM-53/20	KAMLA DEVI ROHTAGI VS. INDIABULLS HOUSING FINANCE	R.K. JAIN	11.04.2019	No	10.06.2022	1156	Contested	-----	-----	Petition U/s 34 of Arbitration and Conciliation Act, 1996
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL										
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 323/2019	LEKHAN LAL V/S RAJU SHEKHAWAT	SH. HARIBANS MANAV	16.03.2019	NO	09.06.2022	1181	CONTESTED / DISMISSED	NIL	NIL	SUIT FOR RECOVERY
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	OMP(COMM) 8	M/S KOTAK MAHINDRA PRIME LTD @ VOLKSWAGEN FINANCE PRIVATE LIMITED	MS. LAKSHMI SREE	12.11.2021	YES	01.06.2022	201 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			OMP(COMM) 7	RAMAWAT INFRA PROJECTS AND ORS VS. AXIS BANK LTD	MS. MEENU CHAUDHARY	22.10.2021	YES	06.06.2022	227 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT

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				RAMAWAT INFRA PROJECTS AND WORKS VS. AXIS BANK LTD	MS. MEENU CHAUDHARY	22.10.2021	YES	07.06.2022	228 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			ARBTN 92/2021	ANAND SWAROOP VS BHAGIRATHI COOPERATIVE THRIFT SOCIETY LTD	SH. FARAZ KHAN	18.11.2021	YES	06.06.2022	200 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL										
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL										

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9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02												
			OMP (COMM.) 03 / 2022	RPS MANAGEMENT AND CONSULTANCY PVT. LTD. VS. MONEYWISE FINANCIAL SERVICES PVT. LTD.	SH. RIT ARORA	04.01.2022	NA	08.06.2022	156	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 12 / 2021	NIRMALA DEVI JINDAL VS. USHA GOEL	SH. O. P. GUPTA	18.01.2021	NA	09.06.2022	508	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 73 / 2020	INDIAN OIL CORPORATION LTD. M/S. CHHIKARA OIL CARRIER	MS. SAVITA RASTOGI	19.09.2020	NA	09.06.2022	629	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 136 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 56 / 2020	USHA GOEL VS. GOVIND CABLE INDUSTRIES	SH. O. P. GUPTA	05.08.2020	NA	09.06.2022	674	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/79/2020	NATIONAL MEDICINAL PLANTS BOARD (NMPB) Vs CENTER FOR RESEARCH PLANNING AND ACTION	RAMESH CHANDRA	08-10-2020	NA	03-06-2022	603	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/49/2019	RAIL VIKAS NIGAM LTD Vs ROYAL FORGINGS PVT LTD	ANIL KUMAR SETHI	02-03-2019	NA	09-06-2022	1195	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			ARB TN/2980/2018	UNION OF INDIA Vs M/S SUNAMIA KNITWEARS	ASHISH KUMAR SHARMA	11-07-2018	NA	10-06-2022	1430	DISMISSED	NA	NA	34 Arbitration & Conciliation Act

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12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH	NIL										
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	NIL										
14	SH. SINGH, DISTRICT JUDGE (COMMERCIAL)-01	UMED SOUTH-EAST	NIL										
15	MS. GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINEETA SOUTH-EAST	NIL										
16	SH. SHARMA-I	SANJAY EAST	CS(COMM)NO. 51/2021	DEEPAK GUPTA VS. M/S BABA BILLIARDS ACADEMY	VISHAL SHARMA	22-02-2021		07-06-2022	470	CONTESTED	-	-	SUIT FOR RECOVERY

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17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	C.S (COMM) 63/2021	CANARA BANK VS ANIL KUMAR	ANKUR ANIL AGGARWAL	08.10.2021	NIL	10.06.2022	245	SETTLED	NIL	NIL	SUIT FOR RECOVERY
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) NO. 311/2019	EXTRAMILE GARGO MOVERS VS SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD AND ORS	MR. G.L VERMA	17.12.2019	06.06.2022	02 YEAR 5 MONTHS AND 22 DAYS	DISMISSED				
19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL										

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21	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. L.S. GAUTAM	19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ABITRATION & CONCILIATION ACT